



\$~SDB-1 TO 106

- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj, Advocate for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

2

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

.... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

3

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner
Through: Mr.Sparsh Bhargava with Ms.Ishita





farsaiya, Advocates.

Versus

UNION OF INDIA & ORS.

Through

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr. Zoheb Hossain with Sanjeev Menon. Mr.Vivek Gurnani. Mr. Prasenjeet Mohapatra, Mr. Kavish

Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

4

W.P.(C) 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

..... Respondents

Mr. Naresh Thacker, Mr. Kumar Through:

Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

5

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through:

Mr.Ajay Ms. Vanita Bhargava,

Bhargava and Mr.Nikitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Vikrant N. Goyal, Advocate with Through:

Mr. Mrutunjay Mishra and Ms. Tania

Sharma, Advocates for UOI.

Mr. Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra,





Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

6+

W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev Menon, Mr.Vivek Gurnani, Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

7

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,





Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

8

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. Karan Sachdev, Mr. Yogendra

Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr. Zoheb Hossain with Sanjeev Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

9

+ **W.P.(C) 3759/2019**

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.





10

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

11

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

12

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.





versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

13 +

W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St. Counsel for

NAA.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

14

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek A Rastogi, Adv.





Versus

UNION OF INDIA & ORS.

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Mr Saksham Sethi, GP for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

15

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

..... Respondents

Through: Mr. Mai

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate. Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

16

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES

..... Petitioner

Through:

Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,





Advocates for NAA/DGAP. Mr.Satyakam, ASC with for R-4. Mr. Ashish Verma and Mr. Debopriya Moulik, Advocates

17

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

18

W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

farsaiya and Mr. Purseth Kanan,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.





19

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra,.Mukesh

Kr. Tiwari, Advocates for UOI.
Mr. Zoheb Hossain with Sanjeev
Manon, Mr. Vivok Gurnani

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

20

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikra

Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

21

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.





Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

22

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Waize Ali Noor, Ms.Kunjala Bhardwaj and Mr.Madhav Bajaj, Mr.Yash Upadhyay and Ms.Shreya

V.Mehra, Advocates for UOI. Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.





23

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD, Petitioner

Through: Mr. U.A. Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani, Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr. Dev P Bhardwai and Mr. Sarthak

Anand, Advoctates for UOI

24

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

25

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

26 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

27 +

W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.





UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

28

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

29

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

30

+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.





UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

31

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr.Shashank Shekhar with

Mr.Siddharth Rajkonwar, Mr.Tushar

Joshi and Mr.Samyak Jain, Advs.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

32

+ **W.P.(C)** 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani. Advocates

Versus

UNION OF INDIA & ORS Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates





for NAA and DGAP.

Mr. Vikramaditya Bhaskar, Adv.

Mr.Amar Dave, Amicus Curiae with

Mr. Vikramaditya, Advocate.

33

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

Mr.Rajeev K Panday, AAG,

Mr. Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

34

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates





for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

35

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through: Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms.Ria Khanna, Advocates for R-

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

36

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Ms. Neha Malik, Adv. for NAA and Through:

> > DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani,





Mr. Sanjeev Menon, Ms. Neha Malik, Ms. Sejal Aneja, Advocates for NAA/DGAP.

37

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish, Ms. Saksham Garg and

Ms. Divya Rastogi, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr. Prasenjeet Mohapatra, Mr. Kavish Garach and Ms. Sejal Aneja Advocates

for NAA and DGAP.

38

+ **W.P.**(**C**) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

39

+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth





Mr. Anuj Garg, Mr. Mohit Sharma Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal Mr.Krishan Kumar. and

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Ravi Chawla, St. Counsel for

NAA.

40 +

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

> Through: Mr. Nikhil Gupta, Mr. Vipin

> > Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Mr.Krishan Jamnal and Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr. Arshdeep Singh and Mr. Anuj

Dubey, Advocates for R-2 and 3.

41

W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

V. Lakshmikumaran, Through: Mr. Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.





versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

42

+ W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Bhagwan Swarup Shukla, CGSC

with Mr. Sarvan Kumar, GP for UOI. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

43

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-2 to 7.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

44

W.P.(C) 5979/2020 & CM APPL. No.21655/2020 +

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran. Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

45

W.P.(C) 6671/2020 +

GAURAV SHARMA FOOD INDUSTRIES Petitioner

> Mr.Satish Through: Kumar, Sr.standing counsel.





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

46

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja, Mr.Pranav Bansal and Mr.

Shayam Agarwal, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

47

+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.





UNION OF INDIA & ORS.

Through:

..... Respondents Ms.Aakanksha Kaul, Advocate with Mr.Aman Sahani and Ms.Versha

Singh, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

48

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

49

W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

50

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and

Mr.Dhruy, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

R-3.

51

+ **W.P.(C)** 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with





Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4

52 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

53

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakhanksha Kaul, Mr. Aman

Sahani and Ms. Versha Singh,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP

54

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.





Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi **CGSC** Raman,

> Mr.Zubin Singh and Mr.Mayank

Sansanwal, Adv. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

55

W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022 +

M/S EMAAR MGF LAND LTD

..... Petitioner

V. Lakshmikumaran. Through: Mr. Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

CGSC Through: Mr.Ravi Prakash. with

> Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOL

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

56

W.P.(C) 990/2021 +

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.





UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

57

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Far

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

58

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus





UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Dev. P. Bhardwaj, CGSC for UOI with Ms. Ritika Malhotra and

Ms. Chahat Khanna, Advs. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

59

+W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

60

W.P.(C) 1593/2021 & CM APPL. No.4529/2021 +

RAYMOND CONSUMER CARE LTD. Petitioner

> Through: Mr. Karan Sachdev, Mr. Yogendra

> > Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

CGSC Ms.Amrita Prakash, with Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.





61

+ **W.P.(C) 1765/2021**

M/S LE REVE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

62

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

63

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,





Mr.Kautilya Birat, Adv. for R-1/UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

64 +

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr. Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

Ms. Talish Ray, Adv.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

65

+ **W.P.(C) 2440/2021**

BONNE SANTE

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC with

Ms. Vanya Bajaj, Advocate for UOI. Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3. Mr.Zoheb Hossain, Sr.Standing





Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

66

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Parangat Pandey, Adv. for R-3.

67

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms.Sejal Aneja, Advocates for

NAA/DGAP.





68

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr.Ajay Aggarwal, Advocate

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

69

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with Mr.Mrinal Bharat Ram and

Mr.Mrinal Bharat Ram a

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

70

+ **W.P.(C)** 3254/2021

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr.





Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

71

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

..... Respondents

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

72

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr.





Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate and Mr.Shivam Singh, Advocates for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

..... Respondents

Advocates for NAA/DGAP.

73

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Ms. Vanya Bajaj, Advocate for UOI. Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

74

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA

and DGAP.

75 +

W.P.(C) 4600/2021

INOX LEISURE LIMITED.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

76

+ **W.P.(C) 4789/2021**

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

for R-1.





Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, GP for UOI. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Manas Bhatnagar, Advocates for R-4.

77 +

W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

78

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.





Mr. Apoorv Kurup, CGSC with Ms. Gauri Goburdhun and Mr. Akhil Masiya, Advocates for R-1 Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Mr. Ravi Prakash, CGSC for R-3 to R-6 with Ms. Shruti Shivkumar, Ms. Taha Yasin and Mr. Anshuman Das Gupta Advs.

79 +

W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar Advocate for R-1 Mr. Aman Malik, Advocate for R-2 &

R-3.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for

R-4.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

80

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.





UNION OF INDIA & ORS.

A & ORS. Respondents
Through: Mr. Ravi Prakash, CGSC was

rough: Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

81 +

W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav Agarwal and Ms. Muskan Yadav,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana Surve, Govt. pleader with Ms. Kholi Rakuzhuro, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP

82

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.





UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

83

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Abhishek Saket, Advocate for

UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

84

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kamal Kant Jha, SPC with

Mr.Avinash, Advocates for R-1/UOI. Mr.Abhishek Saket, Advocate for

UOI.

Mr.K.K.Jha, SPC for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

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Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay,

Advs. for R-4.

85

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms.Poonam, GP for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

86

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Suruchi Suri, Advocate with

Mr.Suryansh Pratap Singh, Advocate

for R-4.

Mr. Sandeep Vishnu, Advocate for

UOI





Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-5& 6 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

87

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr. Abhishek Khanna, GP, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate for

R-1

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

88

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna

Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod.

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri and Mr. Anand

Awasthi, Advs. for UOI.





Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs for R-4

89

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr. Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Advocate for

R-1.

Mr. Vipul Agrwal, Adv. for

NAA/DGAP

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

90

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through: Mr.Rituraj H. Gurjar with Mr.Prateek

K. Chadha, Mr. Sreekar Aeghuri, Ms.

Pragya Ganjoo, Mr. Vrishank

Singhania, Advocates.

versus





UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sushil Kumar Pandey, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Anurag Ojha, Sr.Standing

Counsel respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

91

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish Rastogi and Ms.Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey, Advocate

for UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

92

+ **W.P.(C) 15169/2022**

GELENMARK PHARMACEUTICAL LIMITED AND ANR

ANR Petitioners

Through: Mr. Rohan Shah, Advocate.





UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Kumar Pandey with

Mr. Kuldeep Singh, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

93

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Anirudh

Ramanathan, Mr. Safal Sethi, Mr. Anirudh Ramanathan, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

94

+ W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES

PRIVATE LIMITED Petitioner

Mr. Tushar Jarwal, Mr.Rahul Ranjan,

Mr. Rahul Sateeja, Mr. Pranav Bansal, Mr. Shayam Agarwal,

Advocates.

Versus

Through:

UNION OF INDIA & ORS. Respondents

Through: Mr. Vijay Joshi, Adv. for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.





Mr. Anurag Ojha, Sr. Standing Counsel for R-5.

95

+W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

> Through: Mr.Bharat Rai Chandani, Advocate

> > with Mr.Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

> Mr.Mukesh Sachdeva, Advocate for Through:

> > R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

96

W.P.(C) 17073/2022 & CM APPL, 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

> Mr.Sparsh Bhargava, Ms. Through:

Farsauja, Mr. Apoorv Shukla, Ms. Prabhleen Kaur and Mr. Purseth

Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr.Zoheb Hossain, Sr.Standing

> > Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

97

W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022 +

ANUTONE ACOUSTICS LIMITED Petitioner

> Through: V. Lakshmikumaran, Ms. Mr.

Charanya Lakshmi Kumaran, Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.





UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, SPC for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

98

+ **W.P.(C)** 16178/2022

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

Mr. Zoheb Hossain with Sanjeev

Menon, Mr. Vivek Gurnani,

Mr.Prasenjeet Mohapatra, Mr. Kavish Garach and Ms.Sejal AnejaAdvocates

for NAA and DGAP.

99

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner

Through: Mr. Tarun Jain, Advocate with

Mr.Divyansh Singh, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sanjay Kumar. SPC for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.





100

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr. Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS Respondents

Through: Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST.
Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani,
Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

101

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raja, SPC for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

102

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates





UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Neeraj, SPC with Mr. Deepanshu Badiwal, Mr. Vedansh Anand, Advs

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

103

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Gigi C.George with Mr.Dheeraj Singh, Advocates for R-1/UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

104

+ **W.P.(C)** 11180/2023

M/S ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through:

Mr. Puneet Agrawal and Mr. Ketan

Jain, Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with

Ms.Astu Khandelwal, Adv. for R-I

(UOI).

Mr. Naginder Benipal, Mr. Ankit

This is a digitally signed order.





Siwach and Ms. Harithi Kambri, Advocates for UOI

Mr. Virender Pratap Singh Charak, Mr. Pushpender Singh Charak, Ms.Shubhra Parashar, Mr. Pinky Yadav, Advs. For UOI.

Ms. Anushree Narain, Standing Counsel for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja, Advs. for NAA.

105

+ **W.P.(C)** 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD. Petitioner
Through: Mr. Aamnya Jagannath Mishra,
Advocate

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms.Astu Khandelwal, Adv. for R-I (UOI).

Mr. Virender Pratap Singh Charak, Mr. Pushpender Singh Charak, Ms.Shubhra Parashar, Mr. Pinky Yadav, Advs. For UOI.

Ms. Anushree Narain, Standing Counsel for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gumani & Mr. Flasnain Khawja, Advs. for NAA.

Ms. Gigi C George and Mr. Dheeraj Singh, Advocates for UOI





106

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD. Petitioner

Through: Mr.Prem Kandpal, Advocate with

Mr.Ketan Jain and Mr.Chetan Kumar

Shukla Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Anshuman, Advocate for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 WITH Ms.

Shivangi Sinha, Advocate.

Mr. Zoheb Hossain, Mr. Vivek Gurnani & Mr. Hasnain Khawaja,

Advs. for NAA & DGAP.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 15.09.2023

%

- 1. Heard in part.
- 2. List on 3rd, 4th and 5th Ocotber, 2023.

MANMOHAN, J

DINESH KUMAR SHARMA, J

SEPTEMBER 15, 2023 AS/js